

being manufactured in the country are inadequate to meet the requirements.

(b) and (c) : There is only one public sector manufacturing company viz : Artificial Limbs Manufacturing Corporation, Kanpur. The plant capacity of the Company is adequate to meet the requirements of the Seventh Five Year Plan and there is no proposal to expand its capacity.

**Concessional Paper to the State Governments for Printing of Text Book**

\*257. SHRI C. MADHAV REDDY : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the allocation of concessional paper to the State Governments for printing of text books and note-books had been much below the actual demand ; and

(b) whether it is also a fact that the allotted paper is not supplied in time and hence the printing of text books is delayed ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) Yes, Sir.

(b) According to the information furnished by the Ministry of Industry and Company Affairs, allocation made on the paper mills is based on the estimated production. As such, it is possible that the actual production may be less than the estimates and may lead to short supply by the paper mills during a particular quarter or point of time.

[*Translation*]

**Transfer of Subject 'Power' from States to the Centre**

\*258. SHRI ZAINUL BASHER : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the opinion of various States has been obtained in regard to

the transfer of the subject 'Power' from States to the Centre ;

(b) if so, the opinions expressed by various States ; and

(c) the action to be taken by Government in this matter ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKRANAND) : (a) No, Sir.

(b) and (c) : Does not arise.

[*English*]

**Shortage of Labour and Equipments at Cochin Port**

\*259. SHRI C. M. BANATWALA : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether loading and unloading operations at Cochin Port have been seriously hampered by shortage of labour and containers, cranes, trucks and other equipments ;

(b) the approximate number of gangs needed at Cochin Port for carrying out normal operations, and the present availability ;

(c) whether Government have received any proposal from the Port Trust authorities to fill up vacancies and also to remove equipment shortages ;

(d) if so, when and whether the proposals have been allowed and the action taken by Government thereon ;

(e) whether Government propose to consider lifting the moratorium on appointments ;

(f) whether steamer agents have opposed charging demurrages for delays due to the fault of the port ; and

(g) if so, the decision taken thereon ?